

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

28

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.861/252/HDB/2018
NAME OF THE COMPANY	Srinivasa Power & Agro Pvt Ltd
NAME OF THE PETITIONER(S)	Bollineni Venkata Rama Rao
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. CA. VENKAT REDDY	PCS	csvenkatreddy@gmail.com 9849242304	Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Sujan Kumar Reddy	Advocate	916000 1435	TSy

ORDER

PCS for Petitioner Company is present. Ms. Sindhu , representing Mr. Sujan Kumar Reddy ,CGSC for RoC is also present.

He reported that already notice was served on the RoC, Hyd.

However Ms. Sindhu, reported that notice was not served on RoC, Hyd.

Therefore PCS to serve notice on RoC Hyd informing next date of hearing.

List it on 25.09.2018.


Member(Judl)

Pavani